Annexure-2

Name of the Corporate Debtor: Nipman Fastener Industries Private Limited.; Date of Commencement of Liquidation: 08-01-2026; List of stakeholders Version 4 as on : 24.09.2026

List of unsecured financial creditors

S.No.	Name of Creditor	Date of Claim received		Details of Claims Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Yes Bank	17/02/2026	360,421,649	360,421,649	Unsecured Financial Creditor as per Explanation to Section 53(1)(b)(ii)	NIL	No	19.55%	NIL	NIL	-	NIL	
2	Bajaj Finance Limited	18/02/2026	42,982,933	42,806,091	Unsecured Financial Creditor as per Explanation to Section 53(1)(b)(ii)	NIL	No	2.32%	NIL	NIL	176,842	NIL	
3	CFM (an assignee of Phoenix ARC Private Limited an assignee of ICICI Bank Limited)	16/02/2026	92,886,335	92,886,335	Unsecured Financial Creditor as per Explanation to Section 53(1)(b)(ii)	NIL	No	5.04%	NIL	NIL	-	NIL	
4	State Bank of India	12/02/2026	599,628,921	599,628,921	Unsecured Financial Creditor as per Explanation to Section 53(1)(b)(ii)	NIL	No	32.53%	NIL	NIL	-	NIL	
5	Tata Capital Financial Services Limited	19/02/2026	21,562,070	21,562,070	Unsecured Financial Creditor	NIL	No	1.17%	NIL	NIL	-	NIL	
6	Hero Fincorp Limited	19/02/2026	201,073,685	98,667,943	Unsecured Financial Creditor	NIL	No	5.35%	NIL	NIL	102,405,742	NIL	As per documents submitted there is no Primary Security and no charge registered with MCA. For details refer Exibit
	TOTAL OF NON-RELATED PARTY		**1,318,555,593**	**1,215,973,009**		-	-	**65.97%**	-	-	**102,582,584**	-	
7	Hero Cycles Limited	16/02/2026	11,321,988	11,321,988	NIL	NIL	Yes	0.00%	NIL	NIL	-	NIL	NIL
8	Nipun Malhotra	08/05/2025	9,586,438	9,586,438	NIL	NIL	Yes	0.00%	NIL	NIL	-	NIL	Being related party the member only has participation right. The Claim is subject to further verification.
9	Manek Malhotra	21/04/2026	11,129,539	11,129,539	NIL	NIL	Yes	0.00%	NIL	NIL	-	NIL	Being related party the member only has participation right. The Claim is subject to further verification.
10	Priyanka Malhotra	05/05/2026	68,400,000	48,235,000	NIL	NIL	Yes	0.00%	NIL	NIL	20,165,000	NIL	Dues of Rs. 29.52 Crore are considered as Other Creditor due to deficiency in the Board Resolution. Please refer Exhibit for details. Further, being related party the member only has participation right.
11	Pravin Kumar Malhotra	10/05/2023	20,044,374	744,000	Unsecured Financial Creditor		Yes	0.00%			19,300,374	-	Please refer Exhibit for details.
12	Nipman Steering Systems Private Limited	10/05/2023	95,667,452	-	Unsecured Financial Creditor		Yes	0.00%	-		95,667,452	-	Please refer Exhibit for details.
	TOTAL OF RELATED PARTY		**216,149,791**	**81,016,965**	-	-	-	**0.00%**	-	-	**135,132,826**	-	
	TOTAL		**1,534,705,384**	**1,296,989,974**	-	-	-	**65.97%**		-	**237,715,410**	-	

Note:

1 Hero Fincorp Limited (below observations are based on the supporting documents submitted by the claimant along with their claim form)
For Loan No. HCFDELCTL00000420806 the Claimant has self-disclosed the "Principal Outstanding as NIL". However, claimed Rs. 4,02,69,094/- as Overdue EMI (Principal) plus Interest, Late Payment Charges, and Cheque Bounce Charges. The total claim for the said Loan No. is Rs.

2 For Loan No. HCFDELCTL00000420806 the Claimant has self-disclosed the "Principal Outstanding as NIL". However, claimed Rs. 69,048/- towards Late Payment amd Cheque Bounce Charges. In view of Principal Outstanding being NIL the claim for the said exorbitant amount cannot be

3 For Loan No. HCFDELCTL00000420832 the Claimant has self-disclosed the "Principal Outstanding as NIL". However, claimed Rs. 78,101/- towards Late Payment amd Cheque Bounce Charges. In view of Principal Outstanding being NIL the claim for the said exorbitant amount cannot be

4 For Loan No. HCFDELGEC00007056453 the Claimant has self-disclosed the "Principal Outstanding as Rs. 34,24,880/-". However, claimed Rs. 2,24,29,525/- i.e. towards Overdue EMI (Principal) Rs. 1,30,75,120/- Late Payment amd Cheque Bounce Charges. In view of Principal Outstanding being

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